NOTICE

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in -person in the High Court of Bombay, **Bench at Aurangabad,** that the Hon'ble Court has been pleased to direct the registry to list for urgent orders all those writ petitions as per **Annexure "A"**, wherein directions are sought to decide Caste/Tribe Claims, on **18/08/2022.**

HIGH COURT OF BOMBAY
BENCH AT AURANGABAD

By Order

Date : 11/08/2022

Sd/-
(Vimalnath S. Tiwari)
Registrar (Judicial)

LIST OF WRIT PETITIONS WHEREIN DIRECTIONS IS SOUGHT TO DECIDE CASTE/TRIBE CLAIM WHICH ARE TO BE LISTED ON BOARD DATED 12/08/2022 TO 19/08/2022

Sr.No.	Writ Petition Number	Circulation/Due on
1	8271/2022	12/08/22
2	7351/2022	12/08/22
3	7311/2022	12/08/22
4	8272/2022	17/08/22
5	7897/2022	17/08/22
6	8273/2022	18/08/22
7	8269/2022	18/08/22
8	7040/2022	18/08/22
9	8270/2022	19/08/22
10	8274/2022	19/08/22
11	8275/2022	19/08/22